

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 26.05.2016

No. 276A: Court's earlier notification no. 258A dated 13.05.2016 issued vide memo no. 33091-33114 dated 13.05.2016 so far as it relates to transfer and posting of Sri Javed Alam, Munsif, Muzaffarpur as S.D.J.M., Dalsingsarai is hereby recalled in aforesaid terms.

Remaining entries shall be intact.

By order of the High Court,
Sd/- V.K. Sinha
Registrar General

Memo No. 36164 - 36187 / Dated, Patna the 26.05.2016

Copy forwarded to the Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G. A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (IT) I/C-cum-CPC Patna High Court, Patna / A.R.-cum-PPS to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, Computer Cell, Patna High Court, Patna / S.O. Statistical Section, Patna High Court, Patna / S.O., Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / The District and Sessions Judges, Ara/ Gaya/ Sitamarhi/ Nalanda/ Patna/ Begusarai/ West Champaran/ Muzaffarpur/ Samastipur/ Jehanabad/ Madhubani for information (and communication to the officer concerned).

Transfer and posting of Sri Javed Alam, Munsif, Muzaffarpur(East) would be considered in AGT, 2017.)

(-) For D. J. concerned only.

By order of the High Court,


Registrar General